

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 212

IA No. 102/JPR/2021

IA No. 303/JPR/2021

IA No. 321/JPR/2021

IA No. 251/JPR/2022

IA No. 198/JPR/2023

IA No. 206/JPR/2023

IA No. 267/JPR/2023

IA No. 293/JPR/2023

IA No. 414/JPR/2023

IA No. 193/JPR/2024

IB No. 131/9/JPR/2019

Under Section 9 of IBC, 2016

**In the matter of:**

**Sanwar Mal Tiwari Sole Prop. of Rajasthan Steel Corporation**

... Operational Creditor/Applicant

**Versus**

**Aesthetic Stone Arts India Pvt. Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Amol Vyas, Adv.  
Danish Akhtar, Adv.  
Aman Vijay, Adv. for RP

For the Suspended Director : Nipun Katyal, Adv.  
Nitesh Srivastava, Adv.  
Vasundhara Gupta, Suspended Director

For the PNB : Vikas Jain, Adv.

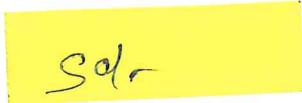
**ORDER**

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Aman Vijay, Adv. appearing on behalf of the RP. Mr. Nipun Katyal, Adv. along with Mr. Nitesh Srivastava, Adv. appearing on behalf of the Suspended Director.

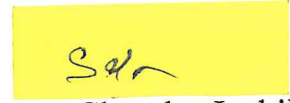
Sdr

Sdr

Mr. Vikas Jain, Adv. appearing on behalf of the Punjab National Bank. List the matter on 05.06.2024 at 12:00 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 03, 2024